



दिल्ली विधान सभा सचिवालय
Delhi Legislative Assembly Secretariat

No.: F.No.19 (61)/2019-20/LAS/IT/PF-I/2913

Date 14/03/2022

CORRIGENDUM


It is hereby notified for all Concerned that the Tender Id. 2021_DLGSA_212490_1 dated 10-12-2021 published on Delhi Government eProcurement portal <https://govtprocurement.delhi.gov.in/nicgep/app> for Supply, Customize, Implementation and Support of Legislative Assembly Automation Project for Delhi Legislative Assembly is hereby amended as follows:

a) The dates of submission/opening of bids are rescheduled as given below:

REFERENCE	SCHEDULED DATES	RESCHEDULED DATES
Bid Submission End Date and time	14-03-2022 up to 04:00 PM	15-03-2022 up to 05:00 PM
Date and time of opening of Bids	15-03-2022 at 03:00 PM in MLA Lounge-I. (Maximum two persons are allowed from a Bidder)	16-03-2022 at 03:00 PM in MLA Lounge-I. (Maximum two persons are allowed from a Bidder)

b) This corrigendum will be the part of tender notice in supersession of earlier corrigendum.

This issues with the prior approval of the Secretary (LA).


(Mukesh C. Sharma)
Dy. Secretary / H.O.O.

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